

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 12th April, 2018

No. HC.VII/45/2016/ **2273** /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the Zonal Conference on Effective Implementation of various Child Protection Laws in Assam, scheduled to be held on **28-04-2018** at **National Institute of Technology, Cachar, Silchar:**

Sl. No.	Name	Designation
1	Shri Samarjit Dey	District and Sessions Judge, Cachar
2	Shri Utpal Prasad	District and Sessions Judge, Karimganj
3	Shri Debasish Bhattacharjee	District and Sessions Judge, Hailakandi
4	Shri Rajib Goswami,	District and Sessions Judge, Dima Hasao
5	Sri. Bankim Sarma	Chief Judicial Magistrate, Dima Hasao
6	Sri. Nayan Jyoti Sarma	Addl. Chief Judicial Magistrate, Hailakandi
7	Sri. Dhiraj Kr. Kalita	Sub-Divisional Judicial Magistrate (S), Cachar
8	Smti Dubori Dutta	Sub-Divisional Judicial Magistrate (S), Karimganj

The nominated Judicial Officers are to report at the venue before **9:45 A.M.** on **28-04-2018** positively.

By order,
Sd/- A. Ajitsaria
REGISTRAR (JUDL.)

Memo No. HC.VII/45/2016/ **2274** /A, dated 12.04.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Cachar/Karimganj/Hailakandi/Dima Hasao

He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her respective District accordingly.

6. The Joint Registrar (Vig.), Gauhati High Court, Guwahati.
7. Shri Vedprakash Gautam, Child Protection Specialist, Deputy ASC, North East, UNICEF.
8. All nominated Judicial Officers.
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
10. The Private Secretary to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati.
13. The C.A to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

WA 12.4.18

REGISTRAR (JUDL.)